

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †2280.**

**TO BE ANSWERED ON THE 29TH NOVEMBER, 2016/ AGRAHAYANA 8, 1938
(SAKA)**

SECURITY TO GOVERNMENT AND PRIVATE INSTITUTIONS

†2280. SHRI HARI MANJHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the criteria adopted by the Government to provide security to the Government and private institutions in the country;**
- (b) whether the Government has provided security cover of armed commandos of the Central Industrial Security Force (CISF) to several private establishments;**
- (c) if so, the details of such private establishments to which security has been provided through the CISF during each of the last two years and the current year; and**
- (d) the other measures taken by the Government to provide security to Government and private establishments in the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): CISF is providing security to the establishments of Government, Public Sector Undertakings (PSU), Joint Ventures (JVs) and Private Sector under the provision of CISF Act, 1968 (as amended vide Act No-22 of 2009). While full fledged CISF security is provided to Government establishments, PSUs and JVs, CISF security is deployed only on Quick Reaction Team (QRT) pattern to the private establishments. QRTs act as a first responder in case of any terrorist/fidayeen attack.

b) & (c): Yes Madam, the CISF has provided security cover on QRT pattern to Private sector establishments. Its details are as under:-

Srl No	Name of Private Establishment
1.	Infosys Technologies Bangalore, Karnataka.
2.	Electronics City Bangalore, Karnataka.
3.	Infosys Technologies Mysore, Karnataka.
4.	Reliance Refinery & Petrochemical Complex (RIL) Jamnagar, Gujarat.
5.	Infosys Technologies Ltd. Pune, Maharashtra.
6.	Coastal Gujarat Power Ltd. (CGPL)Tunda, Mundra(Gujarat)
7.	Tata Steel Ltd. Kalinganagar, Jajpur, Odisha
8.	Patanjali Food & Herbal Park Pvt Ltd. Haridwar, Uttrakhand.

(d): Central Security Agencies review the security of the vital installations (Government and private) periodically and appropriate measures are taken to provide security to such establishments.